

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-211
IB-733/ND/2020

IN THE MATTER OF:

S.P. Solvent Limited

....Applicant

Vs.

GopalJee Dairy Foods Pvt.Ltd.

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 12.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Harsh Vardhan Arora and Mr. Kanishk Ketan

For the Respondent

:

ORDER

Mr. Harsh Vardhan has appeared on behalf of petitioner and Mr. Darshan has appeared on behalf of respondent,

Ld. Counsel for the petitioner submitted that he has already filed the withdrawal application on 07.10.2020 but same is not listed. Ld. Counsel for petitioner is directed to share the diary number with the court officer, so that the same may be listed on the next date of hearing and if any defect is pointed out by the registry, the petitioner is well advised to remove the same.

List this case along with the IA on 15.10.2020.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)